

Ministry of Law and Justice
Legislative Department


Room No: 415D, Shastri Bhawan,
New Delhi-110001.

Subject: Inquiry under Rule-14 of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 against Ms. Tushti Chopra, Superintendent (Legal) in the Department-Reg:

Memorandum No. C-14012/1/2020-Admn.I (L.D), Dated 13th December, 2021.

Ms. Tusti Chopra, Superintendent (Legal), the Charged Officer (CO), remained absent even today also, i.e., 2-03-2022. Shri. G. Panmei, Deputy Legislative Counsel will be examined as witness on behalf of Disciplinary Authority.

Proceedings were adjourned to 07-03-2022 at 11 am.


(Dr. K.V. Kumar)
Addl. L.C & IO
02-03-2022

Copy to:

1. Ms. Tusti Chopra, Superintendent (Legal)
2. Shri. G. Panmei, Deputy Legislative Counsel.
3. The Presenting Officer (Shri. Shanti Bhushan, DLC).
4. Deputy Secretary, Admn-I Section, Legislative Department, with a request to—
 - (i) serve a copy to Tusti Chopra, Superintendent (Legal);
 - (ii) email to chopratushti@gmail.com;
 - (iii) publish in the web site of the Legislative Department;
 - (iv) paste a copy in the notice board of the Department;
 - (v) serve a copy to Shri. G. Panmei, Deputy Legislative Counsel; and
 - (vi) provide original documents at the time of hearing on 7-03-2022.

*Sh. U.S. Take a the
immediately*

2/3/2022

विधायी विभाग
प्रधान-1 (वि. वि.) अनुभाग
डा. सं. 554
दिनांक 03/03/22

उप सचिव (प्रशा-1) विधायी विभाग
डा. सं. 92
दिनांक 03/03/2022